



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building),
9,CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 21.12.2023

NOTICE

Please take notice that the matters listed in the Chennai Bench on 22.12.2023 will be taken up **after rising of Court – IV assembled at 10:30AM.**

Further, the Bench notified for Chennai Bench on 22.12.2023 is re-constituted. Composition of the re-constituted Bench shall be as under.

Chennai Bench (After rising of Court – IV)

- 1. Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial)**
- 2. Hon'ble Mrs. Shreesha Merla, Member (Technical)**

By order of Hon'ble Chairperson

-Sd/-

Registrar